

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 201
CAA-07/ND/2023

IN THE MATTER OF:

Akums Lifesciences Ltd. and Pure and Cure ... Applicant/Petitioner
Healthcare Pvt. Ltd.

Under Section: 230-232

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. S. Shiva, Adv. Suman Kumar Jha
For the RD : Adv. Niharika Tanwar
For IT Department : Mr. Sunil Agarwal Sr. St. Counsel, Mr. Shivansh
B Pandya Jr St. Counsel and Adv. Utkarsh Tiwari
For the OL : Ms. Hemlata Rawat

ORDER

Due to paucity of time, the matter is re-notified to 22.09.2023.

Sd/-
(COURT OFFICER)